



CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT SITTINGS : INDORE

Civil Contempt Petition No.201/92/2019

Indore, this Monday, the 16th day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Kumar Shukla S/o Late Shri R.D. Shukla Age-66 years Occupation-
 Retired (Deputy Commissioner) 407 Sun City Colony, Mahalaxmi Nagar,
 Indore 452010
-Petitioner
 (By Advocate –**Shri Ashish Gupta**)

V e r s u s

1. Rakesh Sehgal Inquiry Officer Additional Commissioner Customs, Central Excise & Service Tax 5th Floor Omega Tower 32 Mechanic Nagar Scheme No.54 Indore (M.P.) 452010
2. Mukesh Sundriyal Under Secretary to the Govt. of India, Ministry of Finance Department of Revenue 6th Floor Hudco Vishala Building Bhikaji Cama Place, New Delhi 110066
- Respondents
 (By Advocate –**Shri Himanshu Shrivastava**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the petitioner prays to withdraw this Contempt Petition, which is allowed.

2. Accordingly, this Contempt Petition is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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